BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 30/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>04.07.2017</u>

Name of the Company:

United Project Construction Ltd.

V/s.

Aerocon Buildwell Pvt Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1

2

ORDER

None present for Operational Creditor/ Petitioner and Respondent.

List the matter on 06.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 4th day of July, 2017.